

ITEM NO.8

COURT NO.17

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 376/2023

AARTI SHARMA (KAUSHIK)

Petitioner(s)

VERSUS

HEMANT SHARMA  
(IA No. 30559/2023 - STAY APPLICATION)

Respondent(s)

Date : 29-03-2023 These matters were called on for hearing today.  
CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Ms. Ankita Chaudhary, AOR  
Mr. Shreyas Balaji, Adv.  
Ms. Sheela Tanwar, Adv.

For Respondent(s) Mr. Sanchar Anand, Adv.  
Mr. Shiv Kumar, Adv.  
Mr. Aman Kumar Thakur, Adv.  
Mr. Sumbul Ausaf, Adv.  
Mr. Vijay Kumar Singh, Adv.  
Mr. Karan Thakur, Adv.  
Mr. Ajay Nain, Adv.  
Mr. Anmol Harna, Adv.  
Mr. Anant Kumar Vatsya, Adv.  
Mr. Devendra Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

This is a fit case where parties should explore the possibility of mediated settlement.

Hence, we direct the parties to appear before the Supreme Court Mediation Centre on 12.04.2023 at 2.30 p.m..

On the first day, the parties are free to appear virtually. Mediation Report shall be submitted within two months.

List immediately after receipt of the mediation report.

(INDU MARWAH)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)